

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-11-2023 AT 03.00 P.M THROUGH VIDEO CONFERENCING:

**PRESENT: SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/2149/2023

PETITION NUMBER : CP/278/IB/2021

NAME OF THE PETITIONER : Sanjeevi. C (Liquidator) M/s. Anu Engitech Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 35(1) & 60(5) of IBC,2016 r/w Reg 13 & 34(4) & 31(2) Reg, 2016

ORDER

Ld. Counsel Mr.Jayasankar Toti appears for the Applicant. Representing Counsel Ms.Nandhini Aggarwal appears for the Respondent/ROC.

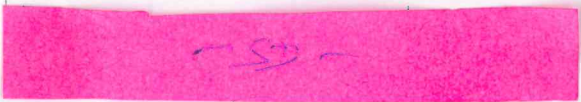
This application has been filed to take on record the Preliminary Report and Asset Memorandum and List of Stakeholders of M/s Anu Engitech Private Limited as per Regulations 13, 34 and 31(2) of IBC, 2016.

It is stated that there is delay of 7-days in filing the Preliminary Report and Asset Memorandum and List of Stakeholders.

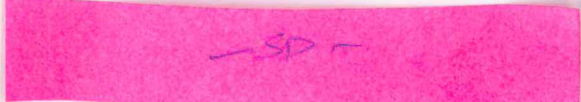
Delay is condoned.

The Preliminary Report and Asset Memorandum and List of Stakeholders are taken on record.

Accordingly, IA/IBC/2149/2023 is **disposed of**.


**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

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**SANJIV JAIN
MEMBER (JUDICIAL)**